

Sena Chief Shri Bal

Problem

[Shri M. M. Jacob]

Tea Units) Amendment Bill, 1991.

(b) The Banking Regulation (Amendment) Bill, 1991.

(c) The Sick Industrial Companies (Special Provisions) Amendment Bill, 1991.

3. Discussion on 35th to 39th Report of the Union Public Service Commission.

श्री हरबेन्द्र सिंह हंसपाल (बिहार) :
मैडम, मुझे एतराज है... (व्यवधान)
मैडम, चेयर के ऊपर बत्ती बंद...
(व्यवधान)

THE DEPUTY CHAIRMAN: I, want to see the Members. If the Members don't see me, it is my privilege.

SHRI GURUDAS DAS GUPTA (West Bengal): Ma'am, I request you... (Interruptions) This is regarding the interview given by the Minister.

Re. statement of Shiv Sena Chief, Shri Bal Thakeray, on Punjab Problem

श्री सुरेन्द्रजीत सिंह अहलुवालिया (बिहार) : महोदया, एक बहुत ही महत्वपूर्ण सवाल है... (व्यवधान) यह देश की एकता और अखंडता को खतरा पहुंचाने वाली बात है। महोदया, यह एक ऐसी घटना है जिसके माध्यम से मैं सरकार का ध्यान आकर्षित करना चाहता हूँ कि यह घटना एक जिम्मेदार आदमी हम जिस को समझते हैं, उसकी है।

महोदया, भारतीय शिव सेना के अध्यक्ष बाल ठाकरे ने जो पिछले दिनों मुंबई में बयान दिया है और वह बयान उनका "डेटलैमन" के नवम्बर के अंक में छपा है। उन्होंने जो बयान दिया है,

वह देश की एकता और अखंडता को खतरा पहुंचाता है। महोदया, उनसे प्रश्नकर्ता ने प्रश्न किया :—
What is your view of the problem in Punjab?

वे उसका जवाब देते हैं :—
"I want to tell those people who want Khalistan, O.K., take it. But they should follow the conditions laid down. All the Sikhs should go to Khalistan. We will not allow a single one to remain in Hindustan. If they want to stay back, they will have to do so without their turbans and beards."

महोदया, यह सिख समाज के धार्मिक इमोजंस को एक बहुत बड़ा चैलेंज है। मैं आपके माध्यम से सरकार को बतलाना चाहता हूँ कि इस तरह का आदमी सरे आम कम्यूनल जुनून फैला रहा है, भाई-भाई में दीवार खड़ी करने की कोशिश कर रहा है। पंजाब में इतनी घटनाएं होने के बाद भी वहाँ आज तक किसी सिख ने किसी हिन्दू को नहीं कहा कि तुम अपना जेऊ उतार कर रहोगे या तिलक पोंछकर रहोगे या तुम हिन्दू हो इसलिए पंजाब में नहीं रह सकोगे, ऐसी घटना पंजाब में एक भी नहीं घटी। पर यह कौमी जुनून बाल ठाकरे जो फैला रहा है, मैं इसकी भर्त्सना करता हूँ और उम्मीद करता हूँ कि सारा सदन इसकी निन्दा करे।... (व्यवधान)

डा॰ रत्नाकर पाण्डेय (उत्तर प्रदेश) :
सारा सदन इसकी निन्दा करता है।...
(व्यवधान)

श्री सुरेन्द्रजीत सिंह अहलुवालिया :
और इस आदमी को "टाडा एक्ट" में बंद करना चाहिए।

* * *

जो कि हमारे देश के, जो यूनिटी के फ़ैब्रिक हैं, उसको नाश करने की कोशिश में लगे हुए हैं।... (व्यवधान)

*Not recorded.

THE DEPUTY CHAIRMAN: That should not be recorded.

डा. रत्नाकर पाण्डेय : यह बहुत बड़ी बात है, मैडम।... (व्यवधान)

मौलाना अबुलकलाम आझमी (उत्तर प्रदेश) : बाल ठाकरे ने कभी भी हिन्दुस्तान की तरक्की के लिए काम नहीं किया, हमेशा कौमों, जाति-बिरादरी और दीन-धर्म के नाम पर भारत को बांटने की बात की है।... (व्यवधान) सिख कौम का जबर्दस्त प्रतिकार उसने किया है। (व्यवधान)

↓ [مولانا محمد علی اعظمی
بال ڈھاکہ نے کہیں بھی ہندوستان
کی ترقی کوئے کام نہیں کیا۔
ہمیشہ قوموں - ذات برادری اور دین
دھرم کے نام پر بھارت کو بانٹنے کی
بات کی ہے۔ (مدخلت)
سکھ قوم کا زبردست پرتیکار اس نے
کیا ہے۔ (مدخلت)]

डा० रत्नाकर पाण्डेय : उसकी "टांडा" में गिरफ्तार किया जाए।... (व्यवधान)

श्री सुरेशजीत सिंह अहलुवालिया : पर उन्होंने इस जनेऊ की रक्षा के लिए अपनी कुर्बानी दी थी उस तेम बहादुर के पुत्र गुरु गोविन्द सिंह जिसने सिख समाज बनाया, उस सिख समाज को आज यह हिन्दू को... (व्यवधान) शम आनी चाहिए।... (व्यवधान)

SHRI SURESH KALMADI (Maharashtra): Madam, I fully support the sentiments expressed by Mr. Ahluwalia. It is a very, very unfortunate remark. This is one of the series of remarks which Mr. Thackeray has been making. I think, the Govern-

ment should consider taking action against him for the interview he has given to the 'Gentlemen'. It is very unfortunate. (Interruptions) The Government should take action. I fully support the position taken by Mr. Ahluwalia. (Interruptions) The whole House, the entire House, should condemn it. (Interruptions).

डा रत्नाकर पाण्डेय : यह राष्ट्र को तोड़ने वाला और सिख कौम को अपमानित करने वाला वक्तव्य है।... (व्यवधान)

SHRI GURUDAS DAS GUPTA (West Bengal): Madam, I support the position taken by Mr. Ahluwalia. It is not a question of a particular person. It is a reflection on the secular character of the nation. If people are allowed to speak like this, the country country. He should be treated as an enemy of the country. (Interruptions)

SHRIMATI JAYANTI NATARAJAN (Tamil Nadu): The whole House joins. (Interruptions) Why are they keeping quiet? (Interruptions)

SHRI SURSEH KALMADI: What is the view of the BJP? Why is the BJP keeping quiet? (Interruptions) BJP is a prisoner of Shiv Sena, VHP and the Bajrang Dal. It has no identity any more.

डा० रत्नाकर पाण्डेय : शिव सेना और बीजेपीकी एही पिक्के बके दो पहलू हैं।... (व्यवधान)

श्री पिकन्दर बख्त, (मध्य प्रदेश) : आप से बाहर दो रहे हैं, यह आप से

[श्री सिकन्दर बख्त]

बाहर होने की जरूरत नहीं है। यहां बीडजेडपीड का रिएक्शन लेना है तो ये पेश करूंगा।

‡ [श्री सिकन्दर बख्त -

आप से बाहर हट रहे हैं - ये आप से
बाहर होने की ضرورت नहीं है -
यहां भी-जे-पी का इकट्ठा करना है
तो मैं भी-जे-पी करूंगा -]

उपसभापति : आप बोलिए । . . .
(व्यवधान)

डा० रत्नाकर पाण्डेय : माधुर साहब
बी०जे०पी० के लीडर हैं या सिकन्दर बख्त
लीडर हैं । . . . (व्यवधान)

श्री सिकन्दर बख्त : मैं अर्ज करूंगा
सदर साहिबों, हम हर उस बात के और
हर उस कदम के खिलाफ हैं जो हिन्दु-
स्तानी हिन्दुस्तानी के दरम्यान इच्छलाफ
की दीवार खड़ी करता है और यह तो
किसी के भी हाथ में नहीं है कि किसी
एक सभ्यता से ताल्लुक रखने वाले फिरके

को कोई हिन्दुस्तान से मिटाने की कोशिश
करे । . . . (व्यवधान)

श्री सुरेश कलमा जी : एर्रेस्ट करो
फिर . . . (व्यवधान)

श्री सिकन्दर बख्त : आप खामोश
बैठिए, बैठ जाइये आप ।

Madam, I am not taking any direc-
tion from these kids.

इन साहिबजादों से मैं कोई इयरेक्शन
मेने के लिए तैयार नहीं हूँ। मैं अपनी
बात कहना चाहता हूँ, इनके एहकामात
के बिना कहना चाहता हूँ कि हम इस
क्रिस्म के . . . (व्यवधान)

‡ [श्री सिकन्दर बख्त -

मैंने मरुज करूंगा मरुज - हम
हम इस बात के और हम इस क्रिस्म के

खिलाफ हैं जो हलदुस्तानी के
दरम्यान खिलाफ की दीवार खड़ी
करता है और ये तो किसी के भी
हाथ में नहीं है किसी के
मदद से तैयार रखने वाले फरके को
हलदुस्तान से मिटाने की कोशिश करे
. . . . (मداخلत) . . .

श्री सुरेश कलमाजी :

एर्रेस्ट करो फिर !

श्री सिकन्दर बख्त :

आप खामोश बैठिए - बैठे जाइये
[-]

Madam, I am not taking any direc-
tions from these kids.

‡ [अन साहिबजादों से मैं
कोई इयरेक्शन लेने के लिए तैयार नहीं
हूँ - मैं अपनी बात कहना चाहता
हूँ कि हम इस क्रिस्म के
(मداخلत) . . .]

डा० रत्नाकर पाण्डेय : . . . (व्यवधान)

बाल ठाकरे को टाडा एक्ट में गिरफ्तार
किया जाए, बी० जे० पी० के लीडर इसका
समर्थन करते हैं या विरोध करते हैं,
बतायें ?

SHRI M. S. GURUPADASAMY
(Uttar Pradesh): The House is not
interested in general homilies. We
should condemn the statement of Bal
Thakeray. The whole House should
condemn his statement. The statement
is against the whole nation. We are
not interested in general homilies.
(Interruptions).

डा० रत्नाकर पाण्डेय : . . . (व्यवधान)

सिक्खों के साथ इस तरह का व्यवहार
करने वाले व्यक्ति के लिये मैं प्रस्ताव
करता हूँ कि टाडा एक्ट में बाल ठाकरे

[Transliteration in Arabic script.

को गिरफ्तार किया जाये। वी०जे०पी० के नेता बताये कि मेरे प्रस्ताव का समर्थन कर रहे हैं या विरोध कर रहे हैं मे सारा सदन बालठाकरे को टाडा एकट में गिरफ्तार करने की मांग करता है और आप आदेश दीजिए गृह मंत्री जी को कि ऐसी राष्ट्रद्रोही वक्तव्य देने के लिये भाई-भाई में झगडा कराने के लिए... (व्यवधान) फिर मुसलमानों के बाद सिक्खों पर आक्रमण करने के लिये... (व्यवधान) बालठाकरे को टाडा एकट के अन्तर्गत गिरफ्तार किया जाये। वी०जे०पी० इसका समर्थन करती है या नहीं, मिकन्दर बख्त जी नेता हैं दल के, वे बताये ?

SHRI SURESH KALMADI: All right-thinking people in the Shiv Sena....

SHRI M. S. GURUPADSWAMY: I repeat, we are not interested in general homilies. What Bal Thackeray has said is obnoxious, heinous and most objectionable. It is against the interest of the entire country. Therefore, the whole House should condemn it. I beg of all my friends of BJP, they should also condemn it. We are not interested in general homilies. (Interruptions).

THE DEPUTY CHAIRMAN: Shall we restore order and take up the business? SHRI ISH DUTT YADAV. (Interruptions)

SHRI JAGESH DESAI (Maharashtra): This House should condemn the statement of Shri Bal Thackeray.

SHRI SURESH KALMADI: The entire House should condemn this. Madam, you must also condemn this. (Interruptions).

THE DEPUTY CHAIRMAN: Order, please.

डा० हनुमन्त राण्डे : (व्यवधान)
ऐसे राष्ट्रद्रोही वक्तव्य देना बाल ठाकरेजी को टाडा एकट में गिरफ्तार किया जाय। वी०जे०पी० का क्या रुख है इस पर कतई ? ... (व्यवधान)

श्री हरवेन्द्र सिंह हंसपाल (पंजाब) :
... (व्यवधान) आज का दिन बहुत दुःखी-पूर्ण है। पंजाब के अंदर दस साल से कम्युनल राइट नहीं हुये... (व्यवधान)

श्री सुरेन्द्रजीत सिंह अहलुवालिया :
... (व्यवधान) गुरु तेगबहादुर का नाम लेकर एकता याता की शुरुआत करते हो और फिर ऐसी पार्टी का समर्थन करते हो जो गुरु गोविंद सिंह के बनाये हुए पर अत्याचार कर रहे हैं... (व्यवधान)

SHRI V. GOPALSAMY (Tamil Nadu): The country should know that the House has condemned the statement of Bal Thackeray, that the whole House has condemned this statement. The whole country should know the reaction of the whole Rajya Sabha. He should be taken to task.

श्री हरवेन्द्र सिंह हंसपाल : मैडम, मैं यह रिजोल्यूशन मुव करता हूँ कि सारा हाऊस इसको कंडम करे... (व्यवधान)

SHRIMATI JAYANTHI NATARAJAN: Can I read it out, Madam?

THE DEPUTY CHAIRMAN: Can you read it out from your seat?

SHRIMATI JAYANTHI NATARAJAN: I can't be heard from there.

THE DEPUTY CHAIRMAN: I will see that you are heard. ... (Interruptions) ... Order, please.

श्री हरवेन्द्र सिंह हंसपाल : महोदय,
यह बहुत ही दुःख की बात है कि इस तरह से... (व्यवधान)

THE DEPUTY CHAIRMAN: Just a minute, please. I think anybody, whoever the person might be, has no right to talk about any other community, an Indian about the Indian people. Making such allegations—which have been raised in the House—about the Indian people, if it is true, no one has a right to do that. What else?

SHRI HARVENDRA SINGH HANSPAL: We should all condemn it.

THE DEPUTY CHAIRMAN: Well, if you want to condemn it, it is up to you. I feel that no one has the right to say anything derogatory against any Indian.

SHRI HARVENDRA SINGH HANSPAL: I have already moved a resolution.

SHRI YASHWANT SINHA (Bihar): Let the Government observe the laws of the land. Why does the Government need a resolution of the Rajya Sabha to put him behind bars? Why don't they act? Let the Government act, let the Government put him under arrest. Why do you need the support of the House for a common criminal? ... (Interruptions)

श्री हरवन्द्र सिंह हंसपाल : यशवंत सिंह जी, आप इसको कंडम करते हैं ? We want to know your stand, whether you condemn it or not. ... (Interruptions) ... We want to know your stand, Madam.

THE DEPUTY CHAIRMAN: Please. I understand, the Members are agitated. It is a serious matter. No one—no one, whoever the person—has a right to make such remarks about anybody, any Indian. The Minister of State for Home is here and...

SHRI YASHWANT SINHA: He is not even listening to you, Madam. ... (Interruptions) ...

THE DEPUTY CHAIRMAN: He will listen to me, don't worry. ... (Interruptions) ... Please let him listen to the concern of the Members. ... (Interruptions) ... Please. The matter is serious and, I think, according to the laws of the land and according to what the Government feels, they should take serious note of it

and take action, whatever it is. ... (Interruptions) ...

डा० रत्नाकर दांडेय : आज यह सिखों पर हुआ है, कल क्रिश्चियनों पर होगा, मुसलमानों पर होगा । मैं प्रस्ताव करता हूं कि बाल ठाकरे को "ठाडा" के अंतर्गत गिरफ्तार किया जाए ।

SHRIMATI JAYANTHI NATARAJAN: Madam, I want to move this motion. ... (Interruptions) ...

SHRI GURUDAS DAS GUPTA: Madam, after your announcement... (Interruptions) ...

SHRI MOHINDER SINGH LATHER (Haryana): Madam, please allow me to say something.

THE DEPUTY CHAIRMAN: About this? ... (Interruptions) ...

SHRIMATI JAYANTHI NATARAJAN: Madam, I want to move a motion.

THE DEPUTY CHAIRMAN: Under which rule?

SHRIMATI JAYANTHI NATARAJAN: I am seeking your permission under Rule 267 to suspend the business. Please see rule 267. I am asking for your consent that Rule 167 be suspended and I be allowed to move this motion. Under Rule 267 I am asking for suspension of Rule 167, and I want to move a motion. Madam, I want to move the following motion. I am asking for your permission.

SHRI MOHINDER SINGH LATHER: Madam. ... (Interruptions) ...

THE DEPUTY CHAIRMAN: I will allow you later on. Let me find out first what it is.

SHRIMATI JAYANTHI NATARAJAN: Madam, I would like to move the following motion. ... (Interruptions) ...

SHRI MD. SALIM (West Bengal): Let there be an orderly discussion in

the House, Madam. ... (Interruptions)...

THE DEPUTY CHAIRMAN: Mrs. Jayanthi Natarajan, what do you want to say?

SHRIMATI JAYANTHI NATARAJAN: Madam, I want to move this motion. I move:

"That the entire House condemns the statement made by Shri Bal Thackeray in the "GENTLEMAN" magazine, if it is true, and demands that the Government should take immediate and appropriate action against Shri Bal Thackeray."

This is the motion I move, that the entire House condemns the statement made by Shri Bal Thackeray against Sikhs of this country. If that statement is true, we demand that the Government take an immediate and appropriate action against Shri Bal Thackeray.

SHRI SUKOMAL SEN (West Bengal): Madam, I support it. (Interruptions)

SHRI N. E. BALARAM (Kerala): We all support it.

SHRI GURUDAS DAS GUPTA: Madam, we also support this.

डा० रत्नाकर पाण्डेय : सारा सदन इसको सपोर्ट करता है ... (व्यवधान)

SHRI GURUDAS DAS GUPTA: Madam, you kindly take the opinion of the House. Let this resolution be passed as a resolution of the House. (Interruptions).

SHRI S. S. AHLUWALIA: Madam, we demand that the Government should immediately take action against the person who has spoken like this. Let the BJP oppose this.

डा० रत्नाकर पाण्डेय : ये एक ही सिक्क के दो पहलू हैं (व्यवधान)

SARDAR JAGJIT SINGH AURO-RA (Punjab): Madam, I want to say. ... (Interruptions)

THE DEPUTY CHAIRMAN: General Sahab, do you want to say something? Mr. Kulkarni is on his legs. Let him speak. Then I will allow you. (Interruptions)

पाण्डेय जी आप बैठ जाइए ... (व्यवधान)

Under Rule 267, she said it. (Interruptions)

SHRI A. G. KULKARNI (Maharashtra): Madam, you have permitted me.

THE DEPUTY CHAIRMAN: Those who are thinking loudly, let them keep quiet. (Interruptions)

If I do not bring order in this House and ask those who are thinking loudly to keep quiet, I cannot hear you. I have asked them to keep quiet. (Interruptions)

Would you like me to allow you to speak while others are also speaking? Fine, you speak. I have no objection. But then you would tell me, "I should be heard." If you have to be heard, the technicality is that others who are speaking loud, should keep quiet. That is what I am doing. What am I doing, sitting in this Chair? (Interruptions)

I have to make them keep quiet first. (Interruptions) I can't help it. If they have born with a loud voice, I did not give it to them. (Interruptions)

Now it is quiet. You can be heard now, Mr. Balaram.

SHRI A. G. KULKARNI: Madam, you have asked me to speak. (Interruptions)

THE DEPUTY CHAIRMAN: I will allow you.

SHRI A. G. KULKARNI: Madam, I want to submit. ...

THE DEPUTY CHAIRMAN: Let Mr. Aurora say something first. Yes, General Saheb.

SARDAR JAGJIT SINGH AURO-
RA: Madam, this has crossed all li-
mits, what has been reported in the
papers. I would like to tell you
that Mr. Bal Thackeray has made a
habit of browbeating the Sikhs in
Bombay. Cases of this sort took place
two years ago also. Now, I feel that
this crosses all limits. ... (Interrup-
tions)

THE DEPUTY CHAIRMAN: Don't
interrupt. This is a bad habit.

SARDAR JAGJIT SINGH AURO-
RA: Apart from condemning it, un-
less legal action is taken against him
and he is put in jail, this only verbal
sympathy would be of no account. I
think, if thousands of people can be
put in jail under the TADA Act
this is a very appropriate case to put
him in jail and to start legal proceed-
ings against him.

Thank you. ... (Interruptions)

THE DEPUTY CHAIRMAN: I will
allow you please. First let me find
out the opinion of the Members. If
you want my ruling on what Mrs.
Jayanthi Natarajan has said, I will
give it now.

SHRI M. S. GURUPADASWAMY:
Madam, may I make a submission?

THE DEPUTY CHAIRMAN: Now,
you, please don't get up. Let me iden-
tify you. It will be much better if I
identify you. I can protect you. Okay?
Please.

SHRI A. G. KULKARNI: Madam,
through you I draw the attention of
the House to the point raised by Mr.
Ahlupwalla and supported by a majori-
ty of the Members of this House. I

am a person coming from the State.
Mr. Bal Thackeray is not an ordina-
ry citizen of this country. He has
grown into a Frankenstein and the
major contribution for his being a
Frankenstein is the BJP which has.
... (Interruptions)

श्री लक्ष्मीराम अण्णवाल (मध्य प्रदेश) :
आपकी महाराष्ट्र की सरकार क्या कर रही
है ? आपकी सरकार मिली हुई है ।
(व्यवधान)

SHRI A. G. KULKARNI: I fully
support my colleague that Mr. Naik,
the Chief Minister of Maharashtra,
has to take strong action against Mr.
Bal Thackeray for his attacks on the
newspaper people and for saying
something which was communal. I
want to request that the House should
pass a resolution that Mr. Thackeray
should be immediately arrested and
put under TADA. Otherwise this ex-
tremism will grow and it will create
a disturbance either in communal or
in any other character.

DR. JINENDRA KUMAR JAIN
(Madhya Pradesh): My concern is
that decorum and dignity of
Parliament is being misused. This
is going on very frequently now. Ma-
dam,...

SHRIMATI JAYANTHI NATARA-
JAN: There is no misuse of Parlia-
ment. Such a shameful thing has hap-
pened and ... (Interruptions)

SHRI S. S. AHLUWALIA: Parlia-
ment is for the protection of the
rights of the people and victims of
the excesses. (Interruptions)

DR. JINENDRA KUMAR JAIN:
Everybody... (Interruptions)

SHRI A. G. KULKARNI: Jayanthi
has raised a question for the protec-
tion of the rights of the papers. The
House is not making any reflection on
any Member. (Interruptions)

DR. JINENDRA KUMAR JAIN:
Everyday the name of the BJP is

brought in under one pretext or the other. (Interruptions)

DR. BAPU KALDATE (Maharashtra): You accept it or condemn it. (Interruptions)

श्री सुरेन्द्रजीत सिंह अहलुवालिया : महोदय, स्वीकार करने में लज्जा कर रहे हैं। यह शिव सेना की मदद कर रहे हैं। एक तरफ तो गुरुद्वारे में जाकर शपथ लेते हैं और दूसरी तरफ सिखों के साथ क्या हो रहा है आप देख रहे हैं। इस पर इनको विचार करना चाहिए (व्यवधान)

THE DEPUTY CHAIRMAN: Order, please. Mr. Ahluwalia, you have made your speech.

श्री सुरेन्द्रजीत सिंह अहलुवालिया : इन को भर्त्सना करने में डर लग रहा है। (व्यवधान)

THE DEPUTY CHAIRMAN: Mr. Ahluwalia, please take your seat.

MR. JINENDRA KUMAR JAIN: Murdered times we have seen that... (Interruptions) and the Congress is indulging in misrepresentations. That is clear. Before an hon. Member speaks here he should verify the facts first. You cannot just...

श्री मोहम्मद सलीम : बात यह है कि इससे पहले आप जानती हैं कि प्रेस के बारे में एक स्टेटमेंट निकाला। उसके बाद जो दुर्घटना हुई महानगर में अखबार में हमला किया गया।

The press people were beaten up in Bombay and the Maharashtra Government could not take any action.

आज सिखों के बारे में जो बात बड़ी गई है इससे पहले माइनोरिटी कम्युनिटी के बारे में यही बात करते आये हैं। जैसे हमारे वरिष्ठ नेता ने कहा है कि वह तो कैंकस्टाइन बनते जा रहे हैं। अगर पोलियामेंट इसको फ्रीज करती नहीं ले रही है, तो जैसे कम बड़ा पत्रकारों के विशेष में जो हंगामा हुआ महानगर प्रेस के लोगों को और दूसरे लोगों को बारा क्या कल

बम्बई में सिखों के विरुद्ध दंगे शुरू होंगे और शिवसेना करेगी। महाराष्ट्र सरकार पहले की तरह बैठी देखती रहेगी। यूनियन गवर्नमेंट से मेरी मांग है कि वह कार्यवाही करें, यह पार्टी पालिटिक्स का मामला नहीं है जो इनकी मांग है वह जायज है। बी जे पी के शिवसेना के गठबंधन को तोड़ना चाहिए और (इं) कांग्रेस अगर वाकई देश की एकता चाहती है तो (व्यवधान) वह भी मुस्लिम लीग से नाता तोड़

SHRI JAGESH DESAI: A case has been filed against Bal Thackeray.

THE DEPUTY CHAIRMAN: Now enough has been said on it. Mrs. Jayanthi Natarajan has moved a motion. The Minister of Home Affairs is not here. I will discuss with him. Let him first find out the authenticity of it as to whether he has made the statement or not. Then only appropriate action will be taken.

SHRI S. S. AHLUWALIA: Gentle man is a reputed magazine.

THE DEPUTY CHAIRMAN: The Home Minister is not here. I will talk to him and find out the details. Let him inquire into it. Now that matter is over.

SHRI MENTAY PADMANABHAM (Andhra Pradesh): Madam, may I know whether you are allowing Mrs. Jayanthi Natarajan to move the motion?

... (Interruptions) ...

THE DEPUTY CHAIRMAN: That matter is closed.

श्री महेंद्र सिंह लाठर : मैडम आप हमें क्यों बोलने नहीं दे रही हैं

उपसभापति : आपको क्या बोलना है, वह मैटर तो बंद हो गया है आप क्या कह रहे हैं, बोलिये।

श्री महेंद्र सिंह लाठर : जब से प्रजापद में फौज गई है, वहां के उज्जदी भाइ-भाब कर हरियाणा के अन्दर घूम रही हैं। हरियाणा में पहले

[श्री महेन्द्र सिंह लाठर]

एक वाक्या हुआ था जिसमें 15-16 आदमी मारे गये थे और कल जो वाक्या दोहना में हुआ है उसमें 26 आदमी मारे गये हैं... (व्यवधान)

उपसभापति : इस पर अलग से उनका स्पेशल मेशन है ।

श्री महेन्द्र सिंह लाठर : हरियाणा ने एक हजार सेल्फ लोडिंग राइफलों मांगी थी, लेकिन केवल सौ दी गई हैं । उग्रवादियों के पास ए०के०-47 गन्स हैं । इसी तरह से पंजाब पुलिस ने भी मांग की थी और हरियाणा ने मांग की थी, लेकिन उनकी नहीं दी गई हैं । उग्रवादो भाग-भाग कर हरियाणा के अंदर घुस रहे हैं, वहाँ पर ला एण्ड आर्डर खत्म हो चुका है । मैं समझता हूँ कि सरकार को बताना चाहिये कि वह इस बारे में क्या कदम उठाने जा रहे हैं और एक स्टेटमेंट दें... (व्यवधान) ।

THE DEPUTY CHAIRMAN: There is a special mention on this issue.

SHRI N. E. BALARAM: Madam, I think there are no two opinions on this question in this House. The statement made by Mr. Bal Thakeray is fraught with dangerous consequences. This House has condemned it. The point is that the Home Minister should take note of the feelings of this House and take necessary steps. There ends the matter. The Home Minister should tell us what kind of action he will take.

SHRI YASHWANT SINHA: He should come back to the House and tell us what he is doing.

THE DEPUTY CHAIRMAN: The Home Minister is not here. If you trust the Deputy Chairman, I will convey the sense of the House to the Home Minister. The Minister of Parliamentary Affairs is also not here. There are three other Ministers here, they will also convey it to him.

RE: PRESS INTERVIEW OF MINISTER OF AGRICULTURE ON THE RECOMMENDATIONS OF THE NATIONAL COMMISSION ON RURAL LABOUR.

SHRI GURUDAS DAS GUPTA: (West Bengal): Madam, Deputy Chairman, I seek your permission to raise an important issue. The "Economic Times" has published an interview of the Minister of Agriculture. He has given it on the 5th November. Fortunately the Minister of Agriculture is now present in the House... (Interruptions)... There was a National Commission on Rural Labour. It was appointed by the then Prime Minister, late Mr. Rajiv Gandhi. This Commission was called upon to prepare an indepth report about the conditions of the rural labour and recommend what the Government should do to improve their lot. That was the terms of reference. The Commission included a number of Members of Parliament, a number of leading economists, a number of social activists. The Commission submitted its report on the 30th July to the Prime Minister. The Prime Minister promised that the Government will take note of the report and they will come up with their recommendations to the Parliament. That was the commitment. That promises appeared in the different newspapers. This Commission has recommended that agricultural tax should be imposed. This Commission has recommended many other things like social security minimum wages and all that. He was asked a question by the Reporter of the "Economic Times" to give his opinion on the agricultural tax. He said. I quote:

"It is a Commission which has recommended something on rural labour which wants a combined harvest. What can be more absurd than that"

That was the answer to the first question. The second question put to him